

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-211/2013/12556/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the ^{4th} ~~December~~ ^{January}, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ/DH/I-1/2023/3830/Estt., dtd. 20.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **Winter vacation from 23.12.2023 to 31.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 22.12.2023, till the morning of 02.01.2024**, as prayed for. Further, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-211/2013/12557-12558/A, dated , 04-01-2024

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]